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ANTI-INDIA DEMONSTRATIONS IN SAIUON

- 150. SHRI SITARAM KESRI Will the-Minister of EXTERNAL AFFAIRS be pleased to slate:
- (a) whether il is a fact ihat anti-Indian demonstrations were held in Saigon and the effigy of Smt. Indira Gandhi burnt to protest against the raising of the relations With North Vietnam to the Ambassadorial level; and
 - (b) if so, the Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SLNGH) -. (a Yes. Sir.

(b) Government of India have lodged strong protests with the Government of South Vietnam over the anti-Indian demonstrations in Saigon and made known that Government of South Vietnam would held responsible for the consequences and any damage to Indian life or property.

OPERATION OF THE 7TH FLEET IN' THE INDIAN OCEAN

151. SHRIS. G. SARDF.SA1 : SHRI M. V. BHADRAM : SHRI BHUPESH GUPTA : SHRI S. KUMARAN :

Will the Minister of EXTERNAL AFFAIRS be pleased Io state :

- (a) whelher Government's attention has been drawn to the recent announcement of the U. S. Government to the effect tliat the 7th fleet would extend its operations to ihe Indian Ocean area; and
 - (b) il so, what is Government's reaction thereto?

THE DEPUTY MINISTER IN THE MI NT STY OF EXTERNAL AFFAIRS (SHRI SURENDRA FAL SINGH): (a) Yes, Sir.

(h) Government policy on the subject has been already indicated in the President's address to this session of Parliament, 'Flu-presence and operation of the Meets of major powers in the Indian Ocean area will lead to tension and rivalries particularly detrimental to the interests of the littoral stales. Government subscribed to the Lusaka Declaration and was one of the co-sponsors of the U.. N.

General Assembly Resolution No. 21U2 (XXVI) of 1st December, 1971 calling on all powers to maintain the Indian Ocean area as a Zone of peace.

to Questions

BOMBING OF NORTH VIETNAM

- 152. SHRIMATI PRATIBHA SINGH : Will ihe Minister of EXTERNAL AFFAIRS be pleased Io state :
- (a) whether Government of India had called upon the U. S. A. to slop bombing of North Vietnam following resumption of large-scale bombing of North Vietnam by the former after Christmas ceasefire in 1971:
- (b) if so, the U. S. Government's reaction i hereto: and
- (c) what oiher sleps, if any, were taken by India as Chairman of ihe International Con trol Commission on ihe resumption of bombing by the U. S. A. ?

THE DEPUTY MINTS I ER IN" THF. MINISIRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Yes, Madam. Government of India deplore and view with profound regret and concern the renewed U. S. bombing of DR\ N territory. Such bombing is not consistent with the desire for peaceful negotiations.

The Government expressed on 29lh December, 1971, through the official spokesman, their deep concern and shared the hope of all peace-loving governments and peoples that the bombing of DRYN would stop immediately and thai steps would be taken to solve the problem of Indo-China through peaceful negotiations.

- (b) U. Si bombings have continued.
- (c) The I. C. S. C. is meant to supervise *a* cease-fire but has become the witness of a full-scale war. In the circumstances prevailing in Vietnam there is littler the I. C. S. C. can
- do without the co-operation of the parties concerned.

WAR C RIMINALS TRIBUNAL IOR TRIAL OF YAIIVA KHAN AND NIAZI

158. SHRI A. D. MANI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a what step; Government are taking to mobilise international public opinion including

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(b) what status is being accorded to Lieui-General Niazi who is in captivity in Indian hands as a prisoner-of-war?

THE DEPUTY MINISTER OF THE MINISTRY OI EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) Government of India fully respeci ibe view of the Government of Bangla Desh on the need for trial of those responsible for tlie genocide, crimes against humanity and war crimes comniliced against tlie people of Bangla Desh. Si a'e and extent 'if these crimes eommjtted ill Bangla Desii cries out for justice. It is assessed iliat ibis is appreciated by International opinion.

(bj Lt. General Niazi lias ihe siams of a prisoner of war as defined in the Geneva Convention and is in the custody of the Indian Army on behalf ol ihe two Gbveri ments.

IMPORT OF NEWSPRINT FROM BANGLA DESH

- 154. SHRI SITARAM KFSR1: Will the Minister of EXTERNAL AFFAIRS by pleased to state:
- (a) whether any agreement has been signed with Bangla Desh for the purchase of 20,000 tonnes of Newsprint from thai country;
 - (bj if so, the cost of the Newsprint; and
- (c) how il compares with the imports of ihe item from other countries?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) No

(b; and (ci Do nol arise,

SEMINAR O.N WORKERS' PARTICIPATIOX'IN THE MANAGEMENT

155. DR. BHAI MAHAVIR: Will the Minister of LABOUR AND REHABILITATION bet pleased to

(a) whether he stated in a seminar in Delhi on 19th January, 1972 to the effect that the experiment of Workers' participation in die management had failed;

Hi if so, die basis pf his statement and whetiier Government intend to revise their policy in the numer'

io Questions

rMINISTER OI LABOUR REHABILITATION (SHRI R. K. KHADIL-KAUi: (a: Yes. Sir.

fb) The main reason for the failure of the experiment as meniioned in ihe address at tlie Seminar "is Io be found in the persistence of the habits ' and institutions, which we have inherited ar.d our failure to alter them radically". It was, however, added that "Ifthe leadership of ihe trade unions fails to understand the mood of the people, anti the mood even of. ihe working class, the leadership itself runs to risk of being isolated'. And if the managerial personnel continues to sland away from the people who work undei thein and introduces in the field of industrial management bureaucratic practices which have been the bane of our administration, we might eventually be leading for chaos. But I am very hopeful that none of these two things will happen and ihe very compulsion oi' events will transform the character of the management structure as also of ihe structure of organisation of Irade unions."

उड़ीसा में धातु संयंत्र

- 156. श्री सुरज प्रसाद: क्या इस्पात और खान मन्त्री यह बताने की कृपा करेंगे कि :
- (क) क्या यह सच है कि केन्द्रीय सरकार ने उड़ीसा में दो धातु संयंत्र स्थापित करने का निर्णय किया है :
- (ख) यदि हां, तो ये संयंत्र कहा-कहां पर स्थापित किये जायेंगे ; और
- (ग) इन दोनों संयंत्रों में कितनी धनराशि लगानी पड़ेगी?

METAL PLANTS IN ORISSA

156. SHRI SURAJ PRASAD; WiH the Minister of STEEL AND MINES be pleased to state:

- (b) whetiier it is a faci that the Central Government have decided to set up two metal plants in Orissa:
- (b. if so, ihe names of ihe places where these plants are proposed so be set up .: and
 - // | English translation.